

DIVISION BENCH
COURT - I

P-120

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/219(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	MR. SAPHALYA KUMAR SAHU VS MAITHAN ISPAT LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr. Patita Paban Bishwal, Adv.] For the Operational Creditor
Ms. Suranjana Chatterjee, Adv.]

Mr. Shaunak Mitra, Adv.] For the Corporate Debtor
Ms. Debductta Roy Chaudhury, Adv.]

O R D E R

1. Ld. Counsel on both sides present.
2. Ld. Counsel for the parties stated that the settlement process is going on.
3. At joint request, post this matter on **12.06.2024** for reporting the settlement.
4. It is made clear that, if there is no settlement between the parties before the next date of hearing, this petition will be heard on its own merits.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**